

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3266  
ANSWERED ON:13.12.2012  
ADDITIONAL FUNDS UNDER IAY  
Rawat Shri Ashok Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the names of States from which proposals have been received by the Union Government to provide additional funds under Indira Awas Yojana (IAY) for flood and drought affected areas located in backward belt of the country during last three years including the current year;
- (b) whether additional funds have been provided to these States by the Union Government; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (c): As per Indira Awaas Yojana (IAY) Guidelines, 5% of IAY funds are earmarked for construction of houses damaged due to natural calamities with a State-wise ceiling of 10% of annual allocation (including State share). In case of occurrence of calamities in any part of any State, including backward areas, funds under this component of IAY are made available to those districts with the limit of 50% of the normal allocation for each district subjected to a ceiling of 10% of State allocation. Proposals from State Governments namely Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Himachal Pradesh, Karnataka, Manipur, Maharashtra, Madhya Pradesh, Rajasthan, Tamil Nadu and Uttar Pradesh were received/sanctioned under 5% IAY funds during the last three years and current year. A statement showing State-wise details of funds released under 5% (flood/drought) of IAY during the last three years and current year is given at Annexure.